

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19-04-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/13(CHE)/2021
IN
PETITION NUMBER : CP/1207/2019
NAME OF THE PETITIONER : KUP Realty Developers Pvt Ltd & 1 another
NAME OF THE RESPONDENTS :
UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Due to administrative reasons, matter is re-posted to 03.06.2021.


[K. NATARAJAN]
Deputy Registrar)

VS